

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 219/252/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
19.01.2018

NAME OF THE COMPANY: Dhanwanti Hones Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Anuj Kumar & Mr. Anuj Verma, Advocates

ORDER

Reply of the ROC has been received.

To come up for orders/ clarification.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)